

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 26.08.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. O.S 874/2008	O.S 996/2015
2. O.S. 210/2014	MISC. 40/2017
3. O.S 1488/2014	O.S 244/2018
4. O.S 1514/2014	O.S 1352/2018
HEARING	HEARING
5. EX. 15/2004	O.S 224/2011
6. O.S 534/2010	O.S 1574/2012
7. O.S 536/2010	O.S 1576/2012
8. O.S 144/2011	O.S 1580/2012
9. O.S 548/2012	O.S 1582/2012
10. O.S. 454/2015	O.S. 1584/2012

Sd/-
I/c. I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
24.07.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 26.08.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S 544/2005	11) O.S 704/2016
2) O.S 872/2012	12) O.S 1030/2016
3) O.S 1628/2013	13) O.S 38/2017
4) O.S 820/2013	14) O.S 910/2019
5) O.S 348/2017	15) O.S 1538/2019
6) O.S 354/2017	16) O.S 1660/2019
HEARING	17) O.S 20/2020
7) O.S 204/2018	JUDGMENT
8) O.S 584/2020	18) O.S 514/2016
9) O.S 190/2016	19) O.S 516/2016
10) O.S 872/2016	20) O.S 518/2016

IInd Addl. Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 24.07.2020 issued by Hon'ble High Court of Karnataka.